

O.A. No. 471 of 2012

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E.Co.Rly.Sh.Co.Union & Anr.....Applicants  
Vs  
Union of India & Others.....Respondents

**Order dated: 27.09.2012**

**CORAM:**

Hon'ble Shri C.R.Mohapatra, Member (Admn.)  
&  
Hon'ble Shri A. K. Patnaik, Member (Judl.)

Heard Mr. D.K.Sahoo-1, Ld. Counsel for the applicants and Mr.T.Rath, Ld. Standing Counsel appearing for the Respondent-Railways.

In view of the submissions made by Mr. T.Rath, Ld. Standing Counsel for the Railways, that the order of transfer has already been implemented and the applicant has joined in the new place of posting, the O.A. has become infructuous. Accordingly, the O.A. stands disposed of.

Send copies of this order to the Respondents and free copies of this order be also made over to the Ld. Counsel appearing for the parties.

  
MEMBER (Judl.)

  
MEMBER (Admn.)

RK